

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 14th day of July, 2000.

COURT : Hon'ble Mr. Rafiq Uddin, Member (J)

Hon'ble Mr. M.P. Singh, Member (A)

ORIGINAL APPLICATION NO. 511 of 2000.

Ashok Chandra S/o Shri R.P. Sharma,
 R/o Qtr. No. T-10/A, Railway Quarter,
 Railway Station Phoolpur, Allahabad.

...Applicant

C/A Shri S. Ahmad, Adv.

Versus

1. Union of India through the General Manager,

Northern Railway, Baroda House,
 New Delhi.

2. The Divisional Railway Manager,

Northern Railway, Hazartganj, Lucknow.

3. The Senior Divisional Personnel Officer,

Northern Railway, Hazar atganj, Lucknow.

....Respondents.

C/R Shri P. Mathur

O R D E R

(By Hon'ble Mr. Rafiq Uddin, Member (J))

The present O.A. has been filed by the applicant for direction to respondents to implement the Railway Board's Circular dated 29.04.1999 circulated vide the P.S. No. 11816 of the respondents after creating supernumerary post for the applicant in the grade of Rs. 6500-10500/-.

2. The applicant, who was working as Station Superintendent Phoolpur has been medically declassified on 14.01.2000. The applicant claims the relief on the basis of Railway Board's letter dated 29.04.1999 (a copy which has been annexed as Annexure No. 5 to this O.A.). The

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applicant alleges that the respondents have not created supernumerary post as contemplated by the aforesaid letter of the Railway Board.

3. The respondents are directed to decide and pass reasoned order on the representation dated 07.03.2000 submitted by the applicant in the light of railway board's letter dated 29.04.1999 within four weeks from the date of communication of this order. U.A. is disposed of accordingly.

Surly
Member (A)

Rajendra
Member (J)

/ S. P. /